GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1503. TO BE ANSWERED ON WEDNESDAY, THE 27TH NOVEMBER, 2019.

TRADE IN KASHMIR

1503. SHRI M. BADRUDDIN AJMAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उदयोग मंत्री

- (a) whether Jammu & Kashmir (J&K) has suffered loss to the tune of Rs.10,000 crore in three months as trade was abandoned after the Central Government stripped off its special status under Article 370 of the Indian Constitution;
- (b) if so, whether the Government has taken any steps/proposes to take any step to avoid further loss; and
- (c) whether, as per reports, traders of the valley are unable to export their products like apple etc. in the present situation and if so, the details of steps being taken to ensure trade-friendly environment in the valley?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) & (b): The people of Jammu and Kashmir have suffered from terrorist violence and separatism supported from across the border for the past many decades. On account of Article 35A and certain other constitutional provisions, the people of this region were denied full rights enshrined in the Constitution of India and the benefits of various Central Laws that were being enjoyed by other citizens of the country. As a result, full economic potential of the region could not be realized by the people of Jammu, Kashmir and Ladakh regions for the last 70 years.

After the Declaration Issued by the President under article 370, based on the recommendations of the Parliament and re-organization of the erstwhile State of Jammu and Kashmir into Union Territory of Jammu and Kashmir and Union Territory of Ladakh, all such aspects have been addressed and the people of Jammu and Kashmir can now realize full potential in all sectors of economy like in other parts of the country.

Due to these recent decisions, certain precautionary measures taken initially have already been substantially relaxed. There is no specific report received from the Government of Jammu and Kashmir regarding any new losses on account of such preventive steps taken as a short-term measure.

Under the Rs. 80,068 crores Prime Minister's package announced on 7th November 2015, 63 major development projects in Road, Power, Health, Tourism, Agriculture, Horticulture, Skill Development sectors etc, are already under various stage of implementation. In addition to the above steps, many flagship schemes of the Government of India including the individual beneficiary centric schemes are being proactively implemented by the Government of Jammu and Kashmir.

(c): Traders of the valley have dispatched their crops/fruits from residential premises/other suitable locations and upto 21.11.2019, 13.03 LMTs of fresh fruit have been dispatched to various Mandis in the country. Further, Government of India has launched Market Intervention Scheme (MIS) for procurement of apple crops from the growers through National Agriculture Marketing Federation of India Ltd. (NAFED) directly from the growers at five collection centres in the valley and upto 21.11.2019, 9932 MTs in addition to above, valued at Rs 42.98 crore, have been procured directly from the growers, as an option to ensure procurement of apple crop at remunerative prices to benefit the growers. Provision has been made to ensure further procurement.
